

FORM G		
INVITATION FOR EXPRESSION OF INTEREST FOR KATYANY NATURAL RESOURCES LTD OPERATING IN SAND MINING INDUSTRY AT BANDA, UP		
(Under sub-regulation (1) of regulation 36A of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)		
SL.	RELEVANT PARTICULARS	
1.	Name of the corporate debtor along with PAN & CIN/ LLP No.	KATYAYNI NATURAL RESOURCES LIMITED (CIN : U14200BR2015PLC024246) & PAN : AAFCK9977N
2.	Address of the registered office	C/O RANJEET KUMAR, KHATA NO. 15 16 JAJEJ COLONY, Danapur Bazar, Patna, Dinapur-Cum- Khagaul, Bihar, India, 801503
3.	URL of website	NOT AVAILABLE
4.	Details of place where majority of fixed assets are located	The whereabouts of the Fixed Assets remain undisclosed to the RP as of date
5.	Installed capacity of main products/ services	NOT AVAILABLE
6.	Quantity and value of main products/ services sold in last financial year	As per the last available Audited Financial Statements for the financial year 2022-23, Revenue from operations was Rs. 721.37 Lakhs.
7.	Number of employees/ workmen	NOT AVAILABLE
8.	Further details including last available financial statements (with schedules) of two years, lists of creditors are available at URL:	The Audited Financial Statements for FY 2022- 23 and FY 2021-22, along with the List of Creditors, may be obtained upon request by addressing an email to the RP at cirp.knrl@gmail.com .
9.	Eligibility for resolution applicants under section 25(2)(h) of the Code is available at URL:	Can be obtained by sending an email to the RP at : cirp.knrl@gmail.com
10.	Last date for receipt of expression of interest	16-01-2026
11.	Date of issue of provisional list of prospective resolution applicants	26-01-2026
12.	Last date for submission of objections to provisional list	31-01-2026
13.	Date of issue of final list of prospective resolution applicants	05-02-2026
14.	Date of issue of information memorandum, evaluation matrix and request for resolution plans to prospective resolution applicants	10-02-2026
15.	Last date for submission of resolution plans	12-03-2026
16.	Process email id to submit Expression of Interest	cirp.knrl@gmail.com
17.	Details of Corporate Debtor's Registration as MSME	Not Known

Note : Issuance of Form G shall be subject to approval of the Hon'ble NCLT for extension/enlargement of the CIRP Period by a further period of 60 days beyond the completion of 270 days on 15.02.2026.

Date : 17-12-2025
Place : Kolkata

For Katyayni Natural Resources Limited
Sd/-
Sandip Mitra
Resolution Professional

IBBI Registration No. IBBI/IPA-001/IP-P00497/2017-18/10885, (AFA Valid
up to 31/12/2025), 53/C, Harish Mukherjee Road, Kolkata - 700025

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